

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER **PETITION NUMBER** : TCP/136/2016 NAME OF THE PETITIONER(S) : Serum Institute of India Limited & 5 Others NAME OF THE RESPONDENT(S) : M/s Orchid Chemicals & Pharmaceuticals Ltd & 8 Others **UNDER SECTION** : 397, 398, 402 & 403 S.No. NAME (IN CAPITAL) **DESIGNATION SIGNATURE** REPRESENTATION BY WHOM S. BHARATH FOR COUNSEL FOR PETITIONERS Mr. CHITKA NARAYAN Priyndarshini N Aktuil Jain For T.K. Bhasher Coursel for Rito7 R 9

## <u>ORDER</u>

Counsel for petitioner present. Counsel for R1 to R7 and counsel for R9 are present. Counsel for petitioner prayed time for submitting arguments. Time extended at request. Put up on 21.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)